**Annexure-8**

**Name of the corporate debtor: Dev Rolling Mills Private Limited; Date of commencement of CIRP 11.01.2023;**

**List of creditors as on: 04.02.2023**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

(Amount in ₹)

| Sl. No. | Name of Credi t-or | Details of claim received | | Details of claim admitted | | | | | | Amount of continge-nt claim | Amount of any Mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verifica-tion | Remark s, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarant ee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | M/s K.K. Steels | 25-01-2023 | 1,35,81,227.00 | 1,34,84,472.00 | Unsecured operational Creditors | 0 | 0 | No | 0 | 0 | 0 | 96,755.00 | 0 | Interest claimed is disallowed to the amount of Rs. 96,755 |
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